

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.57/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Biva Pyne & Ors -Vs- Camperdown Pressing Co. Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Deep Nath Roy Chaudhury, Adv } Petition
Sourav Sengupta, Adv }
ORDER

At
25/10/2017

Ld. Counsel for the petitioner are present. No one is present from the respondents' side.

No time left.

List on 11/12/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)